

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**  
**(Chief Justice's Secretariat)**

**NOTIFICATION**

**No.: 306**

**Dated: 27.06.2019**

**It is notified for the information of all concerned that:**

- 1) The interview/Viva-voce of the eligible candidates of all the three divisions of the State, who have applied for the District Cadre posts of Class-IV in Subordinate Courts of the State, Advertised vide Notification No. 01 of 2019 dated 10.01.2019, shall be conducted at their respective District Court Complexes from **10:00 a.m.** on the following dates:

**a) Kashmir and Ladakh divisions**


S. No.	Name of the District	Date of Interview/viva-voce
1.	Srinagar	10.07.2019 to 12.07.2019 (both days inclusive)
2.	Budgam	15.07.2019 to 18.07.2019 (both days inclusive)
3.	Ganderbal	19.07.2019 & 20.07.2019
4.	Kargil	22.07.2019 to 27.07.2019 (both days inclusive)
5.	Leh	29.07.2019
6.	Kupwara	10.07.2019 to 12.07.2019 (both days inclusive)
7.	Baramulla	15.07.2019 to 25.07.2019 (both days inclusive)
8.	Bandipora	26.07.2019 & 27.07.2019
9.	Shopian	10.07.2019
10.	Kulgam	11.07.2019 & 12.07.2019
11.	Anantnag	15.07.2019 to 20.07.2019 (both days inclusive)

**b) Jammu division**

1.	Reasi	10.07.2019
2.	Samba	11.07.2019 & 12.07.2019
3.	Jammu	15.07.2019 to 22.07.2019 (both days inclusive)
4.	Kathua	23.07.2019 & 24.07.2019
5.	Ramban	10.07.2019 to 12.07.2019 (both days inclusive)
6.	Doda	15.07.2019 to 24.07.2019 (both days inclusive)
7.	Kishtwar	25.07.2019
8.	Poonch	10.07.2019 & 11.07.2019
9.	Rajouri	15.07.2019 to 20.07.2019 (both days inclusive)

- 2) The District wise lists of the Candidates called for the interview/viva-voce are uploaded on the official website of the High Court wherein the date of interview/viva-voce of each candidate has been specifically mentioned against his/her name. The candidates can visit to the High Court Website <http://jkhighcourt.nic.in>.

- 3) No individual interview call letter shall be issued to any candidate whose name figures in the uploaded list of the concerned district. Failure of a candidate to appear for the interview on the given date and time shall forfeit his/her right of appearance for his/her interview for the post applied for.
- 4) Mere mention of the name of a Candidate in any uploaded list of the the candidates for a particular District shall not entitle him/her to appear in the interview which shall be subject to the scrutiny of all testimonials particularly the State Subject certificate of the Candidate justifying his /her residence in the district in which he/she has applied for the post.
- 5) In case any deficiency with reference to eligibility etc. is found at the time of interview, the candidate concerned shall not be allowed to appear in the interview, and if any deficiency is found subsequently, the candidate concerned shall not be considered for selection and he/she shall be treated as disqualified.
- 6) The candidates shall have to produce all original certificates/testimonials before the Interview Committee at the time of interview. A candidate who fails to produce such certificates/ testimonials may forfeit his/her candidature.
- 7) Any candidate found guilty of impersonation or submits fabricated/tampered documents/ testimonials or makes false/incorrect statement or suppresses material information shall render himself/herself liable for criminal prosecution under law apart from forfeiture of his candidature.
- 8) The interview/ Viva-voce of the candidates, who have applied for more than one post of Class-IV pursuant to the aforesaid Advertisement Notification, shall be conducted simultaneously for the posts they have applied for.
- 9) The lists of the Candidates called for the interview/viva-voce are also available in the offices of the concerned Principal District & Sessions Judges.
- 10) No TA/DA shall be paid for participation in the interview.


  
(Jawad Ahmed)  
Principal Secretary to  
Hon'ble the Chief Justice

No. 400-431/Psy      Dated: 27-06-2019.

**Copy to the:**

1. Registrar General, High Court of J&K.
2. Registrar Vigilance High Court of J&K.
3. Registrar Rules, High Court of J&K.
- 4-23. Principal District & Sessions Judge, Srinagar/Anantnag/Bandipora/ Baramulla/ Budgam/Ganderbal/Kargil/Kulgam/ Kupwara/ Leh/Shopian /Jammu/ Bhaderwah/ Kathua /Kishtwar/Poonch/ Rajouri/ Ramban/Reasi/Samba.  
..... for information and necessary action.

- 24-25. Joint Registrar (Judicial), High Court wing, Srinagar/Jammu for information.
26. Secretary to Hon'ble Mr Justice Tashi Rabstan for information of his Lordship.
27. Secretary to Hon'ble Mr Justice Rashid Ali Dar for information of his Lordship.
- ✓ 28. Director Information, Kashmir with the request to publish the above Notification in **three leading news papers having wide circulation in all the three divisions of the State divisions.**
29. Director, Doordarshan **Kashmir/Leh/Jammu** for broadcast of the above Notification in News & Employment Bulletin. Details of the candidates called for interview are available on High Court Website.
30. Director, Radio Kashmir **Srinagar/Leh/Jammu/Bhaderwah** for broadcast of the above Notification in News & Employment Bulletin. Details of the candidates called for interview are available on High Court Website.
31. Incharge NIC for uploading on High Court Web site.

  
27-06-2019

(G. M. Parraw)

Addl. Registrar (Adm.)

  
27/06/19